

addition, ex-gratia compensation of Rs. 15 lakhs is paid to the next of kin of personnel of Central Armed Police Forces killed in action. Besides this, the State Governments have their own policies for payment of ex-gratia to the families of security personnel killed in naxal attacks.

Government's failure in preventing terrorist attacks

1803. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has failed in preventing terrorist attacks;
- (b) whether Government is serious enough in establishing the National Counter Terrorism Centre (NCTC); and
- (c) if so, by when it will be established?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) After 26/11/2008, the Government has taken concerted steps to build anti-terrorism capacity and infrastructure in the country — both at the central level and supported the same efforts of the State Governments.

There was no major terrorist incident in the hinterland in the year 2009. Since 2010 as per the assessment of the Central Intelligence and State Police Agencies, terrorist action was responsible for the following two incidents of bomb blast in the hinterland, viz.,

- 13th February, 2010 - bomb blast at "German Bakery" in Pune.
- 13th July, 2011 - serial bomb blasts at Zaveri Bazar, Opera House and Dadar area of Mumbai.

Apart from the above two, in two separate incidents of firing and bomb blast on 9th September 2010 near Jama Masjid, Delhi and on 7th December, 2010 at Sheetalaghat, Varanasi, responsibility has been claimed by some terrorist groups. This incidents as well as the claims are under investigation.

Lastly, incidents of bomb blasts which have been reported and are under investigation, in which no pointer/fact suggesting terrorist involvement is available, are:

- 29th March, 2010 - bomb blast at Mehrauli, New Delhi.
- 17th April, 2010 - bomb blast at Chinnaswamy Stadium, Bangalore.
- 25th May, 2011 - bomb blast near High Court in Delhi.

In all these incidents/bomb blasts, in all, 45 persons were killed and 236 persons were injured.

(b) and (c) No final decision has been taken as of now on the constitution and structure of the proposed National Counter Terrorism Centre (NCTC).

Including frost and cold wave in notified natural calamities

†1804. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that farmers in Rajasthan are suffering heavy loss in the crops of Rabi Season every year due to frost and cold wave;

(b) whether Central Government proposes to provide help to the affected farmers by including frost and cold wave in the notified natural calamities of CRF like famine, hailstorm, flood and other calamities; and

(c) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) and (c) The issue of inclusion of any calamity in the list of notified natural calamities has traditionally been considered by the successive Finance Commissions. Presently, the natural calamities identified for the purpose of relief assistance are cyclone, drought, earthquake, fire, flood, tsunami, hailstorm, landslide, avalanche, cloud burst and pest attack. Further, the Government of India has constituted a Group of Ministers (GoM) to look into the issue of inclusion of cold wave/frost as an eligible calamity for relief under SDRF/NDRF. The GoM has considered the matter and suggested the constitution of a working group of agricultural scientists/experts to examine the issue of quantifying the damages caused by cold wave/frost for assistance as appropriate. Based on the report of the working group a final decision on the issue of its inclusion will be taken.

Disputed border areas between States in the country

1805. SHRI P. RAJEEVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of disputed border areas between States in the country;

†Original notice of the question was received in Hindi.